

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 104  
IA (CA) No. 47/JPR/2022  
Appeal No. 07/59/JPR/2022  
Under Section 59 of  
Companies Act, 2013**

**In the matter of:**

**Bimal Kumar Shah**

**...Appellant**

**Versus**

**Shree Cement Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Appellant : Hans Kumar Sharma, Adv.

For the Respondent : Prateek Kedawat, Adv.

Mohd. Bilal, Adv.

For the IDBI : Ashish Tiwari, Adv.

**ORDER**

Heard Mr. Hans Kumar Sharma, Adv. appearing on behalf of the Appellant. Mr. Prateek Kedawat, Adv. appearing on behalf of the Respondent No. 1 submits that he has recently been engaged in this matter and seeks a short adjournment. On his request, list the matter on 04.06.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 16, 2024